

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(CA)/104(CHE)/2023
PETITION NUMBER : CP(CA)/30(CHE)/2018
NAME OF THE APPLICANT : N.Palaniappan
NAME OF THE RESPONDENT(S) : M/s. Golden Hills Estates Pvt Ltd & 8 others
UNDER SECTION : Rule 11, 53 of NCLT rules, 2016

ORDER

Ld. Counsel Mr. Sanjay for the Petitioner. Ld. Counsel Ms.Dhanya Dheekshita is present. Ld. Counsel Umayaparvathi for Respondents 1,2,4 and 5.

Reply has been e-filed and served.

Rejoinder, if any, be filed within 3 weeks.

List the matters for hearing on **11.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk